

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1614(KB)2019
IA(I.B.C)/803(KB)2022, IA(I.B.C)/171(KB)2022,
IA(I.B.C)/442(KB)2022, IA(I.B.C)/70(KB)2022,
IA(I.B.C)/1408(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	PRISM JOHNSON LIMITED VS RNM INFRA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

Ms. A.Rao, Adv.] For Federal Bank
Ms. A.Basu, Adv.]

Mr.Abhradip Maity,Adv.] For Howrah GST Authorities
Mr.Shatabdi Sen, Adv.]

Mr.Kanakabha Ray,RP in person] For RP

ORDER

1. Ld. Counsel for the parties present. RP present in person.
2. **IA(IBC)442/KB/2022- Heard. Reserved for orders.**
3. **IA(IBC)70/KB/2022-** Liquidator appearing in person seeks to withdraw this IA. The same is accordingly dismissed as withdrawn.
4. **IA(IBC)1408/KB/2022-** Let a hard copy of this IA be filed within one week. Post this matter on **08/12/2022.**
5. **IA(IBC)803/KB/2022-** Post this matter on **08/12/2022.**
6. **IA(IBC)171/KB/2022-** Post this matter on **08/12/2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**